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## Delimitation Of Wards Of Municipalities (First Amendment) Rules, 2003

[07 February 2003]

#### **CONTENTS**

- 1. Rules 1
- 2. <u>Rules 2</u>

# Delimitation Of Wards Of Municipalities (First Amendment) Rules, 2003

[07 February 2003]

### 1. Rules 1 :-

These Rules may be called the Delimitation of Wards of Municipalities (First Amendment) Rules, 2003.

### 2. Rules 2 :-

In the Delimitation of Wards of Municipalities Rules, 1972 in Rule 6, in clause (f),-

(i) for sign "." the sign ":" shall be substituted: and added, namely:-

"Provided that the principle of rotation shall not be applicable where delimitation of wards of a Municipality has been done under the provisions of clause (ii) of Rule 4 of the Rule."

Sarvesh Kaushal,

Secretary to Government of Punjab,

Department of Local Government.